

(2020) 11 AP CK 0138

Andhra Pradesh High Court

Case No: Criminal Revision Case No. 1 Of 2019

a adhi lakshmi

APPELLANT

Vs

State Of Andhra
Pradesh And Anr

RESPONDENT

Date of Decision: Nov. 26, 2020

Acts Referred:

Code Of Criminal Procedure, 1973 " Section 145, 397, 401

Citation: (2020) 11 AP CK 0138

Hon'ble Judges: Lalitha Kanneganti, J

Bench: Single Bench

Advocate: Marri Venkata Ramana

Final Decision: Disposed Of

Judgement